

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4540

ANSWERED ON:07.09.2012

RAJIV GANDHI NATIONAL CRECHE SCHEME

Ahir Shri Hansraj Gangaram; Singh Shri Ijyaraj ; Yadav Shri M. Anjan Kumar

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether due to non-utilisation of funds given under the Rajiv Gandhi National Creche Scheme for Working Mothers, the scheme has been suspended in some parts of the country;
- (b) if so, the details thereof, State-wise including Maharashtra;
- (c) whether large-scale corruption is rampant in implementation of the said scheme;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): No, Sir.

(b): Does not arise in view of reply to (a) above.

(c) to (e): The Ministry had received complaints of irregularities in the management of crèches against Bhartiya Adim Jati Sevak Sangh which were enquired into by Chief Vigilance Officer of the Ministry. On the basis of this report and as per advice of the Central Vigilance Commission, the Ministry has entrusted the investigation of the complaints to Central Bureau of Investigation.

Some complaints were received in the case of Indian Council for Child Welfare (ICCW) and its State units. The same were examined by this Ministry and after considering the clarifications /comments of ICCW, an advisory was issued to them, to take action on issues brought out in the complaint.